

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2740 of 2020

Ajay Kumar Sharma Petitioner

Vs.

The Union of India through CBI Opposite Party

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner : Mr. Ankit Apurva, Advocate

For the CBI : Mrs. Nitu Sinha, Advocate

Order No. 02

Dated 11th September, 2020

It has been stated by Mr. Ankit Apurva, learned counsel for the petitioner that the file is in the office of Mr. Mukesh Kumar Sinha, who has been tested positive for COVID-19. He therefore prays for an adjournment.

In view of the aforesaid submission, let this case be listed after three weeks.

(RONGON MUKHOPADHYAY,J.)

MK